

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 15.03.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP108/16	173/17	Hearing	391-394	Shreenidhi Finvest Consultancy Pvt.Ltd.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1) N.K. Dilip M.G. Nanappa

Tatva Legal

Bangalore

9986633098

2) Vasanth Kumar o/o Ol V.  
Asst.

Heard counsel for Petitioner Company. Heard Mrs. M.R. Sinchana, appearing for ROC and RD. Assistant from office of OL is present.

Today counsel for petitioner filed an additional affidavit, synopsis and also a memo along with a report of the Auditor regarding the accounting treatment and a physical copy given to the ROC.

Post for orders on 31.03.2017.

MEMBER (J)

MEMBER (T)